

(ख) यदि हां, तो उससे कितना मोना मिलने की आशा है ; और

(ग) खुदाई का काम किस तारीख से आरम्भ किया जायेगा ?

**इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाब खां) :** (क) से (ग). आन्ध्र प्रदेश में मुख्य ज्ञान सोन, बाले क्षेत्र अनन्तपुर जिले में रामगिरी मोना क्षेत्र है जहां भारतीय भूवैज्ञानिक सर्वेक्षण द्वारा विस्तृत अन्वेषण किए गए हैं जिन्होंने यह उपदर्शित किया है कि इम निक्षेप के खान के रूप में विकसित किए जा सकने की सम्भावना है। आन्ध्र प्रदेश की राज्य सरकार के परामर्श के साथ निक्षेप के वाणिज्यिक मात्रा में समुपयोजन के प्रश्न का परीक्षण किया जा रहा है।

उस राज्य में किसी अन्य नए मोना निक्षेप का पता नहीं चला है। तथापि भारतीय भूवैज्ञानिक सर्वेक्षण तथा खान और भूविज्ञान विभाग, आन्ध्र प्रदेश द्वारा महबूब नगर जिले के नारायन-पेट क्षेत्र में मार्च, 1970 में विस्तृत अन्वेषण किए गए परन्तु इन अन्वेषणों द्वारा इम क्षेत्र में मोना प्राप्ति की कोई सम्भावना उद्घाटित नहीं हुई।

#### **Paid Holiday on Polling Day**

474. SHRI M. RAM GOPAL REDDY . Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state :

(a) whether the polling day in the country is not a paid holiday for workers ; and

(b) if so, whether Government would consider amending the law to make polling day a paid holiday for workmen ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K.

KHADILKAR) : (a) No, Sir. Government of India however issued instructions to the effect that in respect of Central Government Offices and also in respect of Industrial Establishments under the Central Government a paid holiday may be granted on the polling day, if it does not fall on a Sunday or a paid holiday, provided the State Government concerned have declared that day as a local holiday in the area.

(b) There is no Central enactment relating to Holidays to workmen in general.

#### **Return of Defective Tractors imported from East Germany**

475 SHRI BISHWANATH JHUNJHUNWALA .  
SHRI T. S. LAKSHMANAN :  
SHRI C. CHITTIBABU :

Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether Government have requested the East German Government to take back tractors supplied by them which later on were found to be defective ;

(b) whether the East German Government have acceded to the request ;

(c) if so, at whose cost and expense the tractors will be sent back ; and

(d) whether the East German Government will take back only the unsold tractors or all the tractors which have been sold by them and which, after sale, developed trouble ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHAB P. SHINDE) : (a) to (d). The GDR Suppliers have agreed to take back modified RS-09 tractors. A copy of the Protocol signed between the State Trading Corporation and the GDR Suppliers on the 21st February, 1971 is laid on the Table of the House. [Placed in Library. See No. LT-211/71]. Return of these tractors is to be arranged by the concerned State Agro-Industries Corporations according to the